

**Sainik School in Orissa**

2161. **Shri Chintamani Panigrahi:** Will the Minister of Defence be pleased to state the number of boys from the Sainik School in Orissa selected for admission to the National Defence Academy since its inception as compared to other Sainik Schools in the country, school-wise?

The Minister of Defence (Shri Swaran Singh): The Bhubaneswar Sainik School in Orissa sent up boys for the National Defence Academy examination for the first time for the 32nd course. The comparative position of the various Sainik Schools as also an indication of the total number of boys admitted for the N.D.A. from the different Sainik School is indicated as follows:—

Location of Sainik School	N.D.A. Admission from 32nd to 37th Courses July 1964-January 1967.	Total admissions so far.
1	2	3
Satsra . . . . .	26	28
Kunjipura . . . . .	62	68
Kapurthala . . . . .	58	62
Chitorgarh . . . . .	20	21
Balachadi . . . . .	11	11
Korukonda . . . . .	12	12
Kashakootam . . . . .	21	21
Purulia . . . . .	7	7
Bhubaneswar . . . . .	22	22
Amaravathinagar . . . . .	22	22
Rewa . . . . .	14	14
Tilaiya . . . . .	6	6

The Sainik Schools at Bijapur, Goalpara and Ghorekhal did not participate in the entrance examinations for these courses as they had not reached the 10th class level.

**Indians detained in Pakistan**

2162. **Shri M. L. Sondhi:** Will the Minister External Affairs be pleased to state:

(a) whether any Indian nationals are still detained and jailed in Pakistan;

(b) if so, the number of such persons and how many of them are below 18 years of age or students;

(c) whether Government are aware of the circumstances and reasons for their detention in Pakistan and the arrangements which exist to look after the welfare of such persons;

(d) whether there is any charter or agreement for affording proper facilities like medical attendance, permission to write letters to their relations, etc. and if so, whether the same is being observed on reciprocal basis;

(e) whether Government have ever considered the possibility of exchange of such persons who are not involved in any criminal cases;

(f) whether Government keep a watch or maintain any record about the completion of terms of sentence in each case and whether proper arrangements exist for their repatriation; and

(g) whether there are any students from New Delhi area at present detained in Pakistan and if so, their particulars and facts leading to their arrests, actual place of arrest, charges levelled and the efforts made to get them released?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) 85 persons of whom one is a student. He is 18 years of age.

(c) In most of the cases known to us, the Pakistan Government has given reasons for their detention. Whether these are the real reasons, we cannot say. Most of them are

under detention for alleged illegal entry into Pakistan. There are no satisfactory arrangements to look after the welfare of such persons. Our High Commission at Islamabad has impressed upon the Pakistan Government the need to provide adequate medical facilities to the Indian internees.

(d) There is no charter or agreement at present. The Pakistan Foreign Office says that internees are free to write letters to their relations, but in some cases relatives have complained that they had not received letters for long periods at a stretch.

(e) Yes, Sir.

(f) Yes, Sir.

(g) There is one student, Shri Trilok Chandra, who is at present detained in Bhawalpur jail. He was arrested by the Pakistani forces on 23rd January 1966 when he is said to have strayed accidentally into Pakistan territory near Amritsar. He was tried under Section 9 of the Defence of Pakistan Rules, 1965 and sentenced on 11th April 1966 to imprisonment for a period of two years. Our High Commission, at Islamabad, has approached the Foreign Office, frequently, at high levels, with a view to securing his release, but it is feared that he may not be released before he has completed his sentence.

#### Road in Sarguja District

2163. Shri Nathu Ram Ahirwar:  
Shri J. Sundar Lai:  
Shri Nitiraj Singh Chaudhary:

Will the Minister of External Affairs be pleased to state:

(a) whether it is a fact that there is no all-weather road to Mainpat in Sarguja district of Madhya Pradesh where Tibetan refugees have been settled;

(b) whether the Government of Madhya Pradesh have forwarded any proposal in this connection; and

(c) if so, whether the same has been sanctioned by the Government?

The Minister of External Affairs (Shri M. C. Chagla): (a) Yes, Sir.

(b) Yes, Sir.

(c) The matter is receiving attention of Government of India.

#### Papers in Languages

2164. Shri Abdul Ghani Dar: Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of dailies, bi-weeklies, weeklies and monthlies in Urdu, Hindi and English and in other regional languages in each State/ Union Territory in 1948, 1958 and 1966 together with the strength of publication of each paper; and

(b) whether Government have given any assistance to any Paper during the last three years and if so, to whom and what?

The Minister of Information and Broadcasting (Shri K. K. Shah): (a) Information for the year 1948 is not available. Statements giving the number of newspapers periodicity-wise and language-wise for the various States for 1958 and 1966 are given in Annexures I & II placed on the Table of the House. [Placed in Library. See No. LT-806/67].

It is presumed that by "strength of publication of each paper" the Hon'ble Member has in mind the circulation of newspapers. The Registrar of News papers for India has been giving figures of circulation in Part II of his reports only from the year 1959 onwards, copies of which are laid on the table of the Lok Sabha each year. The time and labour involved in collecting and compiling the figures of circulation of the newspapers concerned for 1958 would not be commensurate with the results likely to be achieved. The figures of circulation for the year 1966 in respect of all the newspapers will be given in Part II of the annual report of the